

~~CAA-233(ND)/2017~~

.... **APPLICANT / PETITIONER**

Order delivered on 11.10.2017

For the APPLICANT / PETITIONER :- Mr. Manoj Kr. Banthia, PCS
Ms. Suhita Mukhopadhyay, PCS

Learned Counsel for the Petitioner is present. Petitioner is directed to file an affidavit in relation to all companies in respect to the Sectoral Regulators to whom notices are required to be issued, if there are none, to also affirmatively state so in the affidavit. A weeks' time is granted for the said purpose.

Post the matter on 26th October 2017.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)